

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Overseas Bank
Vs
Subhashri Bio Energies Pvt. Ltd.

MAIN PETITION NUMBER : IBA/203/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/773(CHE)2024

ORDER

Present: Ms. Sangamithra Loganathan, Ld. Counsel for the Liquidator.

This IA has been filed to take on record to modify the list of stakeholders in the SCC.

Report is taken on record subject to just all exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs